

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

STARRED QUESTION NO:372

ANSWERED ON:19.12.2012

AUCTION OF G SPECTRUM

Choudhary Shri Bhudeo;Thamaraiselvan Shri R.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of the license conditions and prices fixed by the Government in the recently held spectrum auction separately for Pan India license and State level license;
- (b) the details of the circles along with the names of the bidders who got the licenses, operator and circle-wise;
- (c) whether the Supreme Court of India has expressed objection about non-compliance of its verdict to auction spectrum of all 122 cancelled licenses;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) the time by which the auction of the remaining spectrum is likely to be held and the steps taken by the Government for its success?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL)

- (a) to (e) A Statement is laid on the Table of the House.